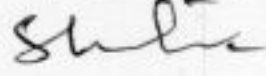



ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2020

NAME OF THE COMPANY: Sparge Energy Pvt Ltd V/s Benara Bearings and pistons Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shantam Mandhyan	Adv.	Petitioner	
2.	Kartikaya Saran	] Adv.	Resp.	
3.	Varun Singh			

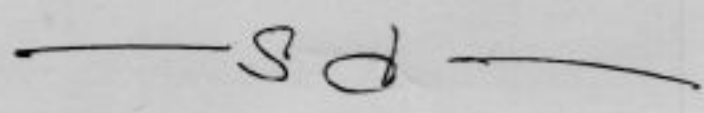
CP NO.(IB)449/ALD/2019

Sh. Shantam Mandhyan, Advocate for petitioner and Sh. Kartikaya Saran along with Sh. Varun Singh, Advocates for respondent are present.

Ld. Counsel for the respondent states that the settlement agreement has already been drawn and the entire payment pursuant to the agreement shall be made within a week.

Accordingly, put up on 16<sup>th</sup> March, 2020, as prayed.

Dated: 24.02.2020



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)